

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2568
TO BE ANSWERED ON 15.12.2015

Diversion of Forest Land

2568. DR. KIRIT SOMAIYA:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether a number of proposals for diversion of forest land for non-forest purpose in Maharashtra have been cleared by Regional Empowered Committee as well as Ministry since June, 2014;
- (b) if so, the details thereof; project-wise and area-wise;
- (c) the number of proposals pending till date; and
- (d) the time by which these proposals likely to be cleared?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) & (b) Since June, 2014 Ministry of Environment, Forests and Climate Change and the Regional Empowered Committee accorded in-principle under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose to 25 proposals received from the Government of Maharashtra. A statement containing details of these proposals is **annexed**.
- (c) & (d) Presently 5 proposals, which are complete in all respect, seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land in Maharashtra are pending before the Ministry of Environment, Forest and Climate Change. In-principle approval to three proposals relating to Durgapur Deep Extension Opencast Coal Mine, Mahasavan to Kashsid Kopur Water Pipeline and Ethane Gas Pipeline with OFC from Dehaj to Nagothane is likely to be issued shortly. Decision on the remaining two proposals pertaining to Mumbai Trans Harbour Project in Raigad and Thane districts and construction of a Multipurpose Port in Alibagh Taluka in Raigarh district is likely to take some more time.

ANNEXURE

THE STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2568 BY DR. KIRIT SOMAIYA REGARDING “DIVERSION OF FOREST LAND” DUE FOR REPLY ON 15.12.2015

Details of proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose in Maharashtra cleared by the Ministry of Environment, Forest and Climate Change and the Regional Empowered Committee since June 2014.

Sl. No.	Name of proposal	Area of forest land diverted (ha.)
1	Laying of 1.12 dia underground Uran Chakan & Shikrapur LPG pipeline along with 6 dia Optical Fibre Cable (OFC) in favour of Chief Manager, LPG Project, Hindustan Petroleum Corporation Ltd in Raigad District of Maharashtra.	9.404
2	Jambrung Minor Irrigation Scheme in Thane District of Maharashtra.	16.391
3	Valvande Minor Irrigation Scheme in Thane District	30.865
4	Construction of Minor irrigation Tank at Washi	12.60
5	Construction of Morle to Mirvel Road in Sindhudurg & Kolhapur Districts	20.429
6	Rehabilitation and upgrading to 4 laning of NH-50 from Khed to Sinnar from Km 97/000 to 157/000 (Ahmednagar district portion) in Ahmednagar District	33.9585
7	Project for extraction and quarrying of Stone by Panchadhara Mahila Khan Majur & Industrial Co-operative Society in Kolhapur district	4.90
8	Construction of wind power project by M/s. Suzlon Energy Ltd. in district Nashik, Maharashtra.	60.63
9	Additional forest land for canal network system of Gosikhurd right bank canal (km 51 to 99)	119.058
10	765 KV D/C (Hexa) Raipur pooling station - Wardha Transmission Line - II (second)	295.425
11	Bhuvan Minor Irrigation Scheme	24.2375
12	Salai (Mokasa) Minor Irrigation Project	9.00
13	Gokul Open Cast Coal Mining Project of Western Coalfields Limited	11.9
14	Six laning of Pune-Satara Section of NH-4 (Km 725.000 to KM 865.350)	13.475
15	Plant for processing and disposal of Municipal Solid Waste in Pune District.	19.90
16	400 KV Dehrand to Nagothane Transmission Line.	81.2879
17	400 KV Kharghar to Vikroli Transmission line.	57.5092
18	400 KV D/C Aurangabad – Boisar Transmission Line in Thane and Nasik District.	141.67
19	400 KV D/C Kala Kudus Transmission Line in Thane District.	147.242
20	Construction of road and railway access for the project	19.50

Sl. No.	Name of proposal	Area of forest land diverted (ha.)
	development of fourth container terminal and marine chemical terminal at JN Port in Raigad District.	
21	Change in alignment in sanctioned area 35.778 ha for 33KV transmission line and road cum transmission line in District Satara.	0.4875
22	400 KV Dherand to Palmbeach Transmission Line.	97.1515
23	Project for manufacturing of Transmission Tower (Expansion) by M/s Amitasha Enterprises Pvt. Ltd.	10.94
24	Construction of Transmission line and Road by M/s Suzlon Energy Limited	15.95
25	Construction of Ahmednagar-Beed-Parli new Railway Line	17.60
